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14,381; under construction, there are 447 and so the net shortage is 12,934. Then, the percentage of satisfaction...

MR. SPEAKER: You need not read out all the figures.

## Dilization of Central loans for Housing by Maharathira Government

\*285. SHRI SHANKARBAO SAV-ANT : Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the total amount of subsidies and loans advanced to the State of Maherashtra for housing purposes during 1974-75 and 1975-76 and how they were utilised; and

(b) how much of these amounts were utilised every year for slum clearance and for constructing houses for middle classes?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI H. K. L. BHAGAT): (a) and (b). A statement is laid on the Table tf the Sabha.

## Statement

All the social housing schemes being implemented by the Government of Maharastra are in the State Sector. From 1st April, 1969, the Central financial assistance for all State Sector programmes, including Housing, is released by the Ministry of Finance in the shape of 'block loans' and 'block grants' without being tied to any particular scheme or Head of Development. The State Governments are free to earmark funds for various State Sector schemes, including Housing', according to the requirements and priorities to be determined by them. In view of this position. the Government of Maharashtra have intimated that it is not possible for them to indicate as to how much funds have been received by them from the Government of India as loan and subsidy for Housing during the years 1974-75 and 1975-76 nor is it possible for them to indicate how the block Central assistance was utilised for various housing schemes in the State Sector.

Oral Anawers

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Besides Central block assistance, the Ministry of Works and Housing allocated the following L.I.C. loans to the Government of Maharastra for the years 1974-75 and 1975-76 for implementation of various social housing Schemes: ---

Amount

|         | (Rs. | in | la <b>khs)</b> |
|---------|------|----|----------------|
| 1974_75 |      |    | 99.00          |

1975-76 ----86.68

SHRI SHANKARRAO SAVANT: I can understand that the State Government may not know how much of the loans and grants was utilised for housing, but they should at least know how much Central assistance was given as grants and loans between those two years.

SHRI H. K. L. BHAGAT: As explained, from 1st April 1969, the Central financial assistance for all State sector programmes, including Housing, is released by the Ministry of Finance in the shape of 'block loans' and 'block grants' without being tied to any particular scheme or Head of Development. The State Governments are free to earmark funds for various State Sector schemes including 'Housing', according to the requirements and priorities to be determined by them In view of this position. the Government of Maharastra have intimated that it is not possible for them to indicate as to how much funds have been received by them from the Government of India as loan and subsidy for Housing. It is a total Plan assistance given as block grant and they are free to earmark any amount for housing. We asked them and, even recently, we sent them a telex but they said that for Housing they cannot give a separate figure.

As regards how much money was given to the Government of Maharashtra as total block loan or grant, I CHAITRA 9, 1898 (SAKA)

don't have the figures with me and, if the Hon. Member wants, I can give them later on.

SHRI VASANT SATHE: The information asked for in the question is the total amount of subsidies and loans advanced to the State of Maharashtra for housing purposes. So you can tell us the total amount.

SHRI H. K. L. BHAGAT : He has asked the question in relation to Housing; my friend is forgetting that. But it is not given in that way...

SHRI VASANT SATHE: If there is a block grant for Housing, you can tell us what is the block grant for Housing.

SHRI H. K. L. BHAGAT: I have already submitted that so far as the grants and loans are concerned...

THE MINISTER OF WORKS AND HOUSING AND PARLIAMENTARY AFFAIRS (SHRI K. RAGHU RAMA-IAH): To supplement what my Hon colleague has said the statement laid on the Table of the House makes it clear that the Central financial assistance for all State sector programmes, including Housing 15 released by the Ministry of Finance in the shape of a block grant Nothing is released specially for Housing; it is relased as a total block assistance When we asked the Maharashtra Government how much they are earmarking for this pur\_ pose, they said it is not possible to give a separate figure. Therefore, it is not as if...

SHRI VASANT SATHE: Please tell us what is the total amount of assistance given to the Maharashtra Government,

SHRI K. RAGHU RAMAIAH: You want to know the total assistance. whether it is for Housing or other, wise?

SHRI VASANT SATHE: Yes.

Sfirt K, RAGHU HAMAIAH: That is a separate question, for which a separate notice is required.

Oral Answers

SHRI SHANKERRAO SAVANT: In para 2 of the statement, they have said something about the LIC and have given figures of LIC loans. How much of this LIC loan was used for slum clearance?

SHRI H. K. L. BHAGAT : The LIC loans are not used for sulm clearance. as such they are given for construction of certain types of houses and I have given the figures of amount released to the Maharashtra Government.

SHRI K. S. CHAVDA: This system of block grant and block loan was introduced during the 4th Plan. May I know, whether the Government is aware of the fact that injustice has been done to the scheduled castes and scheduled tribes people by introducing this system, because the amounts sanctioned for backward classes are diverted for other schemes.

MR. SPEAKER: This is too large a question. I am not allowing it.

SHRI R. S PANDEY: This hon. Minister has stated that LIC has not advanced any money for slum clearance in Bombay. Bombay is full of slums. May I know from the hon. Minister, whether the Maharashtra Government, with the concurrence of the Central Government, has applied to the World Bank and the World Bank has sanctioned some amount in order to clear slums in Bombay.

MR; SPEAKER: World Bank assistance for slum clearance does not fall under housing.

SHRI K. LAKKAPPA: Shri Savant had put a specific question pertaining to Maharashtara, but the answer given by the hon. Minister pertains to the entire country. Therefore, I have 'a right to put a question pertaining to other States of the country.

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MR. SPEAKER: Not of Karnataka or any other State. I think, you have no question relating to Maharashtra.

SHEI K. LAKKAPPA : I will not specify any State.

MR. SPEAKER : I will not allow any general questions.

SHRI RAJA KULKARNI; Will the Minister tell us, how much amount HUDCO has advanced to Maharashtra Government and its agencies like Housing Board etc. for the purpose of low income and middle income housing.

SHRI R. S. PANDEY : Mr. Speaker, Sir, slum clearance is very much there in part (b) of the question.

MR. SPEAKER: Yes, you have rightly drawn my attention. Mr. Minister, you may answer the question about the World Bank loan to Maharashtra for slum clearance as also the amount advanced for low housing etc.

SHRI H. K. L. BHAGAT The figures are not available with me at present with regard to the amount advanced by HUDCO.

(Interruptions)

MR SPEAKER: You can collect the information with regard to the total funds made available for slum clearance in Maharashtra as also for low income housing.

SHRI H. K. L. BHAGAT: I have with me figures for two years 1972-73 and 1974-75 which the Maharashtra Government has given us. They have not given the information about the other agencies.

MR. SPEAKER: Please collect information for all the four years and lay it on the Table of the House. ۰.

\*292. SHRI RAJDEO SINGH: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether protein-rich Soyabean hailed by scientists as the wonder crop of the century is yet to prove its worth in this country;

(b) whether much of last year's Soyabean crop in Uttar Pradesh is still with the farmers;

(c) if 60, whether Government propose to find market for it either in the country or outside; and

(d) if so, whether Government propose to launch a drive to educate people about its protein-richness?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI ANNA-SAHEB P. SHINDE); (a) to (d) : A statement is placed on the Table of the Sabha.

## Statement

(a) Commercial cultivation of Soybean was taken up in the country in the year 1971-72 in the context of shortage of vegetable oils, under a Centrally Sponsored Scheme and since then, there has been as increase in the area under cultivation of soyabean, as could be seen from the following year-wise figures of achievement:

| Year    |   |   | Target A<br>(hectares) | chievemert<br>(hectares) |
|---------|---|---|------------------------|--------------------------|
| 1971-72 | • | • | 45,000                 | 32,318                   |
| 1972-73 | • | • | 59,000                 | 33,696                   |
| 1973-74 | • |   | 102,000                | 47,370                   |
| 1974-75 | • |   | 10 <b>7,00</b> 0       | 66,629                   |
| 1975-76 | • | • | 185,250                | 92,868                   |

(b) and (c). Reports regarding carry-over of last year's stocks of soybean in Uttar Pradesh had been received. Soybean development in the country and the problems being faced